

(14)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

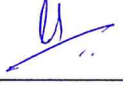
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. HARISH KUMAR V. SHEILA	Advocates	mail@harishkumar.com 9848019373	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju R1-R3	Advocate	vbraju1@gmail.com 9849120947	

Order

Heard Shri V. Harish Kumar and Ms. V. Sheila, Ld. Counsels for the Petitioner and Shri V.B. Raju, Ld. Counsel for the Respondent.

Post the case on 12.02.2018.


Member (T)


Member (J)

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